

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 460 of 2020**

**IN THE MATTER OF:**

**M/s V N Commercial Corporation**

**....Appellant**

**Vs.**

**Mr. C Srinivasan, Resolution Professional & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Ashish Rana, Advocate.**

**For Respondents: Mr. Siddharth Jain for R-1.**

**O R D E R**  
**(Virtual Mode)**

**08.04.2021:** Learned Counsel for Resolution Professional is not present. Time is sought. One opportunity is given.

List the Appeal 'for admission (after notice) hearing' on **10<sup>th</sup> May, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sa/md*